

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Transfers and Postings of Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.620/2024-B.SPL.

NOTIFICATION NO.513–B.SPL.

DATED:03 .08.2024.

The High Court made the following Transfers and Postings of Civil Judges (Junior Division).

1. Kum. B.Sirisha, II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District, is transferred and posted as Additional Civil Judge (Junior Division)-cum-XII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District (post kept vacant).

1. Dr. Ch.Srinivasa Babu, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District, is transferred and posted as II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District vice Kum. B.Sirisha, transferred.

- i) Kum. B.Sirisha, shall handover charge of her post to the Principal Civil Judge (Junior Division), Madanapalle, and proceed to her new station and shall take charge of her post and also the post of Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District from VI Additional Metropolitan Magistrate, Vijayawada, Krishna District.
- ii) Kum. B.Sirisha, after assumption of charge as Additional Civil Judge (Junior Division)-cum-XII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District she shall be in full additional charge of the post of Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District, until further orders.
- iii) Dr. Ch.Srinivasa Babu, shall handover charge of his post and also the post of Additional Civil Judge (Junior Division)-cum-XII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District, which post he is holding full additional charge to the VI Additional Metropolitan Magistrate, Vijayawada, and proceed to his new station. He shall take charge of his post from Principal Civil Judge (Junior Division), Madanapalle.

- iv) The VI Additional Metropolitan Magistrate, Vijayawada, Krishna District, shall be in full additional charge of the posts of Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District and Additional Civil Judge (Junior Division)-cum-XII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District, till the substituted posted and take charge.
- v) The Principal Civil Judge (Junior Division), Madanapalle, shall be in full additional charge of the post of II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District, till the substitute posted and take charge.

NOTE: The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

12/11/2014
3/15/14
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. The Principal District Judges, Krishna at Machilipatnam and Chittoor.
10. The I Additional District and Sessions Judges, Krishna at Machilipatnam and Chittoor
11. The Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District.
12. The Additional Civil Judge (Junior Division)-cum-XII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District.
13. The VI Additional Metropolitan Magistrate, Vijayawada, Krishna District.
14. The Principal Civil Judge (Junior Division), Madanapalle, Chittoor District.
15. The II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District.
16. The District Treasury Officer, Krishna at Machilipatnam and Chittoor.

17. The Sub Treasury Officers, Gannavaram, Krishna District & Madanapalle Chittoor District.

18. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

